

1	2	3	4	5	6	7
जून, 82	611	272	2.94	35720	401,750	1.60
जुलाई, 82	678	334	2.94	39354	408,900	1.54
अगस्त, 82,	705	293	2.94	44443	409,900	1.46
सितंबर, 82	720	305	2.94	55542	424,073	1.43
अक्तूबर, 82	625	317	3.44	55872	427,173	1.35
नवंबर, 82	588	358	2.94	44499	474,700	1.32
दिसंबर, 82	606	441	2.94	32200	476,234	1.39

**Funds Granted under the Centrally Sponsored Accelerated Rural Water Supply Programmes**

6599. SHRI LAKSHMAN MALLICK : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the names of the States provided with additional grants for rural water supply under the Centrally Sponsored Accelerated Rural Water Supply Programme in 1983-84 ;

(b) the amount provided to each of those States under the above programmes for that year ; and

(c) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c). The allocation of funds, State wise, for the year 1983-84 under the Centrally Sponsored Accelerated Rural Water Supply Programme has not yet been finalised and will be done as soon as the Demands for Grants of the Ministry of Works and Housing are voted by Parliament.

The question of providing additional grants does not arise at this stage.

**Representation of SC and ST in Posts**

6600. SHRI BANWARI LAL : Will the Minister of AGRICULTURE be pleased to state :

(a) the total number of posts of all grade of Deputy Secretary, Under Secretary, Section Officer, Assistants and UDC of CSS Cadre as on 1 January, 1983 in his Ministry along with the roster ;

(b) the total number of Scheduled Caste and Scheduled Tribe employees in (a) above ; and

(c) what steps have been taken by Government to give adequate representation under directives issued by Prime Minister and the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). A statement is given at the attached statement.

(c) The orders issued by the Ministry of Home Affairs, Department of Personnel and A.R., regarding reservation of posts for the Scheduled Castes and the Scheduled Tribes are strictly followed and efforts are always made to increase the intake of Scheduled Castes and Scheduled Tribes, subject to their availability. However, this Ministry has not received any directive from the Prime Minister in this regard.

## Statement

Sr. No.	Name of post/grade	Total number of sanctioned posts.	Posts held by CSS Officers		Posts held by Officers other than CSS		Total	Remarks
			General	Scheduled Castes Tribes	General	Scheduled Castes Tribes		
(1)	Deputy Secretary	8	6	—	2	—	8	—
(2)	Under Secretary	37	20	10	1	1	34	3 posts are vacant
(3)	Section Officer	85	77	7	—	—	85	—
(4)	Assistant	144	99	17	2	—	118	26 posts are vacant
(5)	Upper Division Clerk	127	113	13	—	—	126	1 post is vacant

NB : (i) Since there is no reservation for the Scheduled Castes/Scheduled Tribes in the promotion of CSS Grade I Officers to the grade of Deputy Secretary, no roster is maintained by the Department of Personnel & Administrative Reforms.

(ii) Rosters for the post of Under Secretary filled by promotion of CSS Officers and roster for Section Officers are maintained by the Department of Personnel and Administrative Reforms, who prepares and issues the Select List.

(iii) Rosters for the posts of Assistants and Upper Division Clerks are maintained in the Ministry. Reserved vacancies are intimated to the Department of Personnel and Administrative Reforms for nominating persons belonging to Scheduled Castes/Scheduled Tribes.